

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-26/1994/3828/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das,
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 15th October, 2020.

Sub:- **Civil Vacation.**

Ref:- Your letter No. DJT/3987/2020, dtd. 12th October, 2020.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to to avail the entire Civil Vacation w.e.f. 22.10.2020 to 04.11.2020 along with station leave permission w.e.f. the morning of 22.10.2020 till the evening of 04.11.2020, as prayed for.

The Addl. District & Sessions Judge, FTC No. 2, Tinsukia and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-26/94/3829-1A, dated 15.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Pdaa